



(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/649/IB/2017
NAME OF THE PETITIONER : A. PANDIAN
NAME OF THE RESPONDENT : KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	KOTHARI INDUSTRIAL CORPORATION.	S. SIVARAMAN RESPONDENT.	
	Rohan Rajasekaran	Counsel for Petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Respondent has filed reply. Matter is posted for final arguments. Put up on 19.12.2017 at 10.30 A.M.

ghk

- Sel -
MEMBER (JUDICIAL)